

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 126 of 2019

IN THE MATTER OF:

K.V. Brahmaji Rao

...Appellant

Versus

Union of India, Ministry of Corporate Affairs

...Respondent

Present:

For Appellant: Ms. Rajul Jain, Advocate

Respondent: Mr. Sanjib Kumar Mohanty, Advocate

ORDER
(Virtual Mode)

31.07.2020 Heard the Leaned counsel for the parties at length.

Reserved for Judgment.

[Justice Jarat Kumar Jain]
Member (Judicial)

[Balvinder Singh]
Member (Technical)

[Kanthi Narahari]
Member (Technical)